

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 275  
TO BE ANSWERED ON 02<sup>nd</sup> DECEMBER 2025**

**STATUS OF MBBS SEATS IN ANDHRA PRADESH**

**275. SHRI MASTHAN RAO YADAV BEEDHA:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Central Government has any plan to increase medical (MBBS/PG) seats, medical college infrastructure or in-service quotas for Andhra Pradesh in view of local shortages of specialists;
- (b) if so, the number of seats/hospitals and the timeline for creation;
- (c) if not, the reasons therefor;
- (d) the eligibility criteria for allocation of new seats or central grants for medical colleges and the mechanism for Andhra Pradesh to access them; and
- (e) the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (e): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under the Scheme, three (03) medical colleges have been approved in Andhra Pradesh at Piduguralla, Paderu and Machilipatnam.

Under CSS for upgradation of existing State Government/ Central Government Medical Colleges for increasing MBBS (UG) seats and PG seats, financial support has been provided to the State of Andhra Pradesh for increase of 150 MBBS seats in three (03) Medical Colleges at a total approved cost of Rs. 180 Crore and 1040 PG seats in eleven (11) medical Colleges at a total approved cost of Rs. 878.40 Crore.

Further, with regard to in-service quota, NEET-PG is limited to the 50% State quota seats, with the eligibility criteria, reservation percentage, and implementation mechanisms determined exclusively by the respective State Governments and local authorities. This quota does not extend to the All India Quota (AIQ) seats, for which the Medical Counseling Committee (MCC) conducts counseling for 50% of the NEET-PG seats.

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